Further, EGoM has noted that NTPC has not signed Gas Sale Purchase Agreement (GSPA)'s for supply of KG-D6 gas to its existing plants at Kawas and Gandhar, and has decided that 2.71 mmscmd of gas from Administered Price Mechanism (APM)/Panna Mukta Tapti (PMT) should be diverted from NTPC's plants in the Northern part of the country to its Kawas & Gandhar power plants, and an additional quantity of 2.71 mmscmd KG D6 gas should be supplied on firm basis to NTPC's plants in the Northern part of the country.

NTPC has signed GSPA with the Contractors for supply of 0.61 mmscmd & 1.2 mmscmd totaling to 1.81 mmscmd KG D-6 gas at EGOM approved price. NTPC has also signed Gas Transportation Agreement (GTA) for transportation of gas with Reliance Gas Transportation Infrastructure Limited (RGTIL) and GAIL. Gas supply of 1.81 mmscmd has commenced.

## Supply of ethanol to OMCs

2088. SHRI R.C. SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the Cabinet Committee on Economic Affairs mandated for the Oil Marketing Companies (OMCs) to use 5 per cent ethanol from March, 2010;
  - (b) if so, the details thereof;
  - (c) the present percentage use of ethanol in petrol by the OMCs; and
  - (d) how his Ministry will ensure supply of ethanol to the OMCs?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): (a) to (d) Yes Sir. The CCEA in its meeting held on 12.11.2009 has decided (i) to enforce mandatory blending of 5% ethanol with MS for time being, (ii) All issues relating to supply of ethanol be resolved by Inter-ministerial Committee consisting of Secretaries in Department of Food & Public Distribution, Department of Consumer Affairs, Ministry of Petroleum & Natural Gas (MoPNG) and Ministry of New and Renewable Energy.

OMCs have accordingly been directed to take necessary action in view of the decisions taken by the CCEA.

In this regard, it is submitted that 5% EBP Programme was under implementation during Nov' 2006-Oct' 2009. However, despite contractual commitments, sugar industry supplied only 40% of the contracted quantity, affecting the implementation of the programme adversely. As the availability of ethanol as reported by the sugar industry is only 44% of the quantity required for 5% blending for the period between March & December 2010, Government is considering options for the smooth implementation of the programme.